

Fourteenth Loksabha

Session : 9
Date : 05-12-2006

Participants : **Lalu Prasad Shri**

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Title: Introduction and Passing of Appropriation (Railways) No. 6 Bill, 2006.

MR. DEPUTY-SPEAKER: Now, the House will take up Item Nos. 17C and 17D together.

THE MINISTER OF RAILWAYS (SHRI LALU PRASAD): I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2006-07 for the purposes of Railways.

MR. DEPUTY-SPEAKER: The questions is:

“That leave be granted to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2006-07 for the purposes of Railways.”

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The motion was adopted.

SHRI LALU PRASAD: I introduce** the Bill.

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MR. DEPUTY-SPEAKER: The Minister may now move that the Bill be taken into consideration.

SHRI LALU PRASAD: I beg to move:

“That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2006-07 for the purposes of Railways, be taken into consideration.”

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* Published in the Gazette of India, Extraordinary, Part-II, Section -2, dated 5.12.2006.

** Introduced with the recommendation of the President.

MR. DEPUTY-SPEAKER: The question is:

“That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2006-07 for the purposes of Railways, be taken into consideration.”

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The motion was adopted.

MR. DEPUTY-SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

“That clauses 2 and 3 stand part of the Bill.”

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

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SHRI LALU PRASAD: I beg to move:

“That the Bill be passed.”

MR. DEPUTY-SPEAKER: The question is:

“That the Bill be passed.”

The motion was adopted.

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MR. DEPUTY-SPEAKER: The House stands adjourned to meet again on 6th December, 2006 at 11.00 a.m.

21.08 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

On[r75] Wednesday, December 6, 2006/Agrahayana 15, 1928 (Saka).

* English translation of the speech originally delivered in Sanskrit.

* The speech was laid on the Table.